

29

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 128/17 in CP No.48 / 2017	-	For CoD	441	Kemwell Biopharma Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Uday Shankar Asst 9482848179	Petitioner	

The matter is listed today for hearing on IA No.128/2017. It is contended that there was a delay of 15 days for uploading the order of this Tribunal to be submitted to the ROC as the ground for the delay.

We are satisfied that there is a ground to condone the delay. IA No.128/2017 is allowed. Delay is condoned vide separate orders.


MEMBER (J)


MEMBER (T)